

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) 671 ranks are lying vacant in the Corps of Engineers in Indian Army.

(b) None of these vacancies has been allotted to other arms and services.

**Need to amend provision regarding permission of C-in-C  
for transfer of property in Cantt. areas**

202. SHRI AVINASH RAI KHANNA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Governor General in Council *vide* its Order No. 179/01/12/9/1836, has passed a resolution that in Cantt. area, a property of Rs. 5000/- value can only be transferred by the prior permission of Commander-in-Chief;

(b) if so, whether Government proposes to amend this rule which is about 137 years old, by raising the limit of Rs. 5000/- with index price,

(c) if not, the reasons therefor;

(d) whether Government is aware of the fact that there is a resentment among the public at large, due to the fact; and

(e) how many permissions have been sought and given by Commander-in-Chief so far under the said provision?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) As per Governor General Order No. 179 dated 12th September, 1836, whenever a value of house, buildings or property exceeds Rs. 5000/-, the sale can be effected only with the prior sanction of the Government.

(b) to (d) Representations have been received and matter of raising the limit of Rs. 5000/- is under consideration.

(e) Does not arise as prior sanction from Government is required.

**Purchase of Mirage 2000 and air re-fuellers**

203. SHRI ANIL MADHAV DAVE: Will the Minister of DEFENCE be pleased to state:

(a) whether Government proposes to buy Mirage 2000-V and air re-fuellers;

(b) if so, by when these are likely to be inducted in the Indian Air Force; and

(c) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) **Mirage-2000-V**: There is no proposal to buy Mirage 2000-V aircraft.

**Flight Refueller Aircraft**: Indian Air Force is processing a case for procurement of six Air to Air Refuellers from the global market. The Defence Procurement Procedure envisages a timeline

of about two and a half years from the date of issue of RFP to conclusion of contract in such multi-vendor cases. The delivery schedule is expected to be between 36 to 51 months from the date of signing the contract

**Curtailment of import of Defence hardware and software**

204. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of DEFENCE be pleased to state:

(a) what is the gist of steps being taken to curtail present 70 per cent import of Defence hardware and software;

(b) what were the funds spent on procurement of military requirements from foreign and indigenous companies during 2007, 2008, 2009 and 2010 separately;

(c) whether full budgetary allocations for this purpose of modernization and upgradation of sophisticated defence equipments were utilized or portion of the same was left unspent during these four years?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Sir, with a view to achieve greater self-reliance in Defence production, Government has announced Defence Production Policy in January, 2011. The 'Make' procedure was promulgated in 2006 to encourage indigenous development. The Government has included a new categorization 'Buy and Make (Indian)' in the Defence Procurement Procedure in November, 2009 to encourage indigenous production in the country.

(b) and (c) The budgetary allocations, amount spent on Capital acquisition from indigenous and foreign companies and unspent amount during the years 2007-08 to 2010-11 are given in Statement.

**Statement**

(Rs. in crore)

Year	Budget Estimates (BE)	Modified Appropriations (MA)	Amount Spent on Indigenous Procurement	Amount Spent on Foreign Procurement	Total Amount Spent (4+5)	Unspent Amount (7) (8)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
2007-08	33662.06	28247.20	17993.08	10166.08	28159.16	5502.90	88.04
2008-09	38515.24	30637.07	20347.74	10184.95	30532.69	7982.55	104.38
2009-10	41671.59	39353.23	25920.48	13411.91	39332.39	2339.20	20.84
2010-11	44899.25	46401.04	31444.55	15443.01	46887.56	-1988.31	-486.52